### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 780 ANSWERED ON 07/02/2023

#### MAN-DAYS GENERATED UNDER MGNREGS

780. SHRIS. VENKATESAN:

SHRI SHANMUGA SUNDARAM K.:

SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and number of Man-days generated and number of household benefitted under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) between 2014-15 and 2022-23, State-wise and year-wise;
- (b) the details of money spent on MGNREGS between 2014-15 to 2022-23, State, district and year-wise;
- (c) the details of active workforce under MGNREGS in 2022-23;
- (d) whether it is a fact that 18 States are yet to receive Rs. 4700 crore MGNREGS wages and owes Rs. 5,450 crore worth of material costs from the Union Government;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the steps being taken by the Government to strengthen the MGNREGS in the country?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a): State/UT-wise details of employment provided (in person-days generated) under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in financial year 2014-15, 2015-16, 2016-17, 2017-18, 2018-19, 2019-20, 2020-21, 2021-22 and current financial year 2022-23 (as on 02.02.2023) is given at **Annexure-I.** 

State/UT-wise details of households availed employment under Mahatma Gandhi NREGS in financial year 2014-15, 2015-16, 2016-17, 2017-18, 2018-19, 2019-20, 2020-21, 2021-22 and current financial year 2022-23 (as on 02.02.2023) is given at **Annexure-II.** 

- (b): State/UT -wise and district-wise details of expenditure incurred under Mahatma Gandhi NREGS in financial years 2014-15, 2015-16, 2016-17, 2017-18, 2018-19, 2019-20, 2020-21, 2021-22 and current financial year 2022-23 is available on **www.nrega.nic.in.**
- (c): As per NREGASoft, a total number of active workers under Mahatma Gandhi NREGS is 15.15 crore as on 02.02.2023.
- (d)&(e): Mahatma Gandhi NREGS is a demand driven wage employment scheme. Under Mahatma Gandhi NREGS, States/UTs furnish funds release proposals to Government of India. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the "agreed to" Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

Fund release to the States/UTs is a continuous process and Central Government is committed in making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

- (f): Government of India has taken various steps for strengthening of Mahatma Gandhi NREGS. The important elements of the above framework are listed below:
  - i. The Ministry regularly reviews the performance of the implementation of Mahatma Gandhi NREGS in States/UTs through various fora viz., Mid-Term Review, Labour Budget Determination and Labour Budget Revision meetings, and Programme Review meetings. Central Employment Guarantee Council and State Employment Guarantee Councils also periodically monitor implementation of the Scheme.
  - ii. National Level Monitors, Common Review Missions and Officers of the Ministry visit States/UTs at regular intervals to review the implementation of the programme. After the field visits, the findings/shortcomings and recommendations are shared with the States/UTs for appropriate action at their end.
  - iii. Auditing Standards for Social Audit have been issued and States/UTs have been advised to establish independent Social Audit Units, conduct Social Audit as per Audit of Scheme Rules, 2011 and training of village resource persons for conducting Social Audit etc. As per the Audit of the Scheme Rules, the audit of the works in a Gram Panchayat has been made mandatory. Internal Audit Teams of the Department also conduct regular audits.
  - iv. Steps have been taken to strengthen transparency and accountability which include geo-tagging of assets, Direct Benefit Transfer (DBT), National electronic Fund Management System (NeFMS), Aadhar Based Payment System (ABPS), Software for Estimate Calculation using rural rates for Employment (SECURE) and appointment of Ombudsperson in every district of States/UTs.
  - v. Steps have been taken for establishment of State Technical Cell at various level for qualitative monitoring and supervision of works under Mahatma Gandhi NREGS.
  - vi. In order to ensure higher level of monitoring and oversight, National Mobile Monitoring System and Area Officer App have been introduced. In the former, attendance of workers on all work sites (except individual beneficiary works) is taken daily along with a geo-tagged & time stamped photograph of theirs. The latter has been designed to ensure that field officials conduct inspections in the requisite numbers and look into all the relevant aspects of the scheme.
  - vii. Transparency and accountability measures like an Ombudsperson for each district, an independent Director for the Social Audit Unit, and timely compliance of Internal Audit Paras are some of the conditions for the funds release.
  - viii. NMMS Whatsapp groups have been created at every Gram Panchayat for dissemination of real time attendance to Public Representative for vigilant monitoring.

Annexure-I referred in reply to part (a) Lok Sabha Unstarred Question No. 780 dated 07.02.2023.

State-wise details of employment provided (in person-days generated) under Mahatma Gandhi NREGS) in financial year 2014-15, 2015-16, 2016-17, 2017-18.

Gandhi NREGS) in financial year 2014-15, 2015-16, 2016-17, 2017-18.							
	Person-days generated (in lal						
Sl No	State/UT	2014-15	2015-16	2016-17	2017-18		
1	ANDHRA PRADESH	1561.26	1991.02	2055.09	2120.24		
2	ARUNACHAL PRADESH	19.38	50.46	85.38	42.78		
3	ASSAM	210.18	486.07	463.98	480.86		
4	BIHAR	318.63	668.16	854.35	817.20		
5	CHHATTISGARH	555.87	1013.94	885.92	1199.29		
6	GOA	1.72	1.07	1.26	0.99		
7	GUJARAT	181.49	225.39	271.06	353.09		
8	HARYANA	61.65	48.48	84.92	90.37		
9	HIMACHAL PRADESH	190.77	177.71	236.60	220.06		
10	JAMMU AND KASHMIR	117.60	307.48	302.31	370.90		
11	JHARKHAND	453.28	585.65	707.41	592.74		
12	KARNATAKA	432.97	598.26	913.68	856.99		
13	KERALA	588.73	741.74	684.62	619.59		
14	LADAKH	0.00	0.00	0.00	0.00		
15	MADHYA PRADESH	1174.86	1237.24	1130.08	1622.35		
16	MAHARASHTRA	613.82	763.29	708.89	825.21		
17	MANIPUR	101.17	75.33	119.03	61.25		
18	MEGHALAYA	167.32	199.71	282.51	291.88		
19	MIZORAM	42.70	131.26	168.23	144.38		
20	NAGALAND	89.98	212.07	290.71	199.81		
21	ODISHA	534.33					
22	PUNJAB	64.53	144.34	157.73	223.11		
23	RAJASTHAN	1686.18	2341.21	2596.68	2397.74		
24	SIKKIM	24.12	43.84	46.12	34.61		
25	TAMIL NADU	2679.65	3686.75	3999.42	2388.81		
26	TELANGANA	1035.03	1421.22	1081.65	1147.73		
27	TRIPURA	508.52	538.24	460.61	176.04		
28	UTTAR PRADESH	1304.67	1817.73	1569.64	1815.10		
29	UTTARAKHAND	146.92			223.02		
30	WEST BENGAL	1694.97	2864.03	2354.58	3125.55		
31	ANDAMAN AND NICOBAR	5.79					
32	LAKSHADWEEP	0.13					
33	PUDUCHERRY	3.78	5.62	5.37	7.26		
	DADRA AND NAGAR HAVELI						
34	AND DAMAN AND DIU	0.00	0.00	0.00	0.00		
	Total	16572.01	23496.75	23532.11	23373.04		

State-wise details of employment provided (in person-days generated) employment under Mahatma Gandhi NREGS) in financial year 2018-19, 2019-20, 2020-21, 2021-22 and current financial year 2022-23 (as on 02.02.2023).

Sl.	State/UT	Persondays generated (in lakh)					
No.		2018-19	2019-20	2020-21	2021-22	2022-23	
	ANDHRA						
1	PRADESH	2465.64	2002.25	2593.24	2417.19	1960.02	
	ARUNACHAL						
2	PRADESH	68.65	85.99	128.14	158.73	102.05	
3	ASSAM	532.47	623.08	911.53	916.61	691.47	
4	BIHAR	1233.57	1416.23	2276.27	1811.79	2018.75	
5	CHHATTISGARH	1386.02	1361.75	1840.90	1692.36	843.25	
6	GOA	0.15	0.34	1.10	0.95	0.76	
7	GUJARAT	419.61	353.70	482.29	568.02	412.78	
8	HARYANA	77.90	91.19	179.62	146.40	77.33	
	HIMACHAL						
9	PRADESH	285.20	259.19	336.19	370.94	257.10	
	JAMMU AND						
10	KASHMIR	368.15	313.41	407.01	406.33	205.43	
	JHARKHAND	536.59	641.95	1176.08	1132.47	721.62	
	KARNATAKA	1044.92	1118.63	1480.32	1634.93	1123.33	
13	KERALA	975.26	802.30	1023.00	1059.66	772.46	
14	LADAKH	0.00	19.03	21.30	19.27	17.70	
	MADHYA						
	PRADESH	2029.27	1930.17	3420.21	3000.13	2101.30	
	MAHARASHTRA	845.94	629.60	679.36	825.42	680.30	
17	MANIPUR	117.39	234.07	330.52	305.59	40.62	
	MEGHALAYA	342.15	370.22	383.70	393.63	198.54	
19	MIZORAM	179.17	192.59	198.66	200.77	159.57	
20	NAGALAND	132.69	138.48	180.12	192.58	181.38	
21	ODISHA	829.88	1113.89	2080.75	1977.94	1623.55	
22	PUNJAB	204.47	235.25	376.75	331.52	276.23	
	RAJASTHAN	2942.46	3286.55	4605.35	4242.97	2837.79	
24	SIKKIM	33.55	29.47	37.34	34.34	26.31	
25	TAMIL NADU	2576.97	2485.10	3339.46	3457.26	2680.26	
26	TELANGANA	1177.29	1071.14	1579.53	1457.94	1063.98	
27	TRIPURA	253.09	344.02	437.22	426.18	307.67	
28	UTTAR PRADESH	2121.24	2444.30	3945.41	3257.96	2793.53	
29	UTTARAKHAND	221.61	206.16	303.61	243.18	170.20	
30	WEST BENGAL	3382.53	2723.05	4140.17	3642.28	376.69	
	ANDAMAN AND						
31	NICOBAR	1.94	2.21	2.61	1.14	0.85	
32	LAKSHADWEEP	0.10	0.04	0.02	0.01	0.03	
33	PUDUCHERRY	6.65	7.65	10.57	6.15	7.12	
	DADRA AND						
	NAGAR HAVELI						
	AND DAMAN AND						
34	DIU	0.00	0.00	0.00	0.00	0.00	
	Total	26792.52	26533.02	38908.33	36332.63	24729.98	

Annexure-II referred in reply to part (a) of Lok Sabha Unstarred Question No. 780 dated 07.02.2023.

State-wise details of households availed employment under Mahatma Gandhi NREGS in financial vear 2014-15, 2015-16, 2016-17, 2017-18. Household availed employment (in lakh) S. State/UT No 2014-15 2015-16 2016-17 2017-18 ANDHRA PRADESH 33.07 39.91 39.94 1 36.21 ARUNACHAL PRADESH 1.37 1.81 2.03 1.42 ASSAM 9.65 15.02 15.68 16.85 BIHAR 4 9.62 14.80 22.86 22.47 CHHATTISGARH 21.74 21.32 23.26 17.48 0.07 0.06 0.07 0.06 GOA 7 5.57 **GUJARAT** 5.13 7.16 8.61 HARYANA 2.18 1.69 2.81 2.73 4.23 5.29 HIMACHAL PRADESH 4.53 5.11 10 JAMMU AND KASHMIR 3.25 6.01 6.82 6.38 11 JHARKHAND 17.42 14.45 11.11 11.26 12 KARNATAKA 10.93 12.35 18.18 19.02 13 KERALA 13.12 13.80 15.06 14.57 14 LADAKH 0.00 0.00 0.000.00 15 MADHYA PRADESH 27.93 27.02 28.01 34.80 16 MAHARASHTRA 11.60 12.75 14.33 16.97 **MANIPUR** 4.69 4.74 5.16 4.91 18 MEGHALAYA 3.51 3.68 4.15 4.27 1.91 19 MIZORAM 1.90 1.90 1.89 20 NAGALAND 4.06 4.17 4.18 4.09 19.95 23.07 **ODISHA** 14.67 20.31 21 22 PUNJAB 4.74 5.36 2.89 6.64 23 RAJASTHAN 42.21 46.34 45.14 36.87 SIKKIM 24 0.57 0.65 0.68 0.64 25 TAMIL NADU 56.58 62.62 58.15 60.53 26 TELANGANA 24.40 25.76 25.61 25.33 5.23 27 TRIPURA 5.81 5.70 5.77 UTTAR PRADESH 38.96 54.21 49.94 48.60 29 UTTARAKHAND 4.55 5.44 5.44 5.10 30 WEST BENGAL 51.17 61.09 58.23 52.41 ANDAMAN AND NICOBAR 0.14 0.10 0.12 0.07 0.00 0.0032 LAKSHADWEEP 0.00 0.00 33 PUDUCHERRY 0.30 0.33 0.31 0.38 THE DADRA AND NAGAR 34 HAVELI AND DAMAN AND DIU 0.00 0.00 0.00 0.00 Total 412.77 481.16 511.79 511.57

State-wise details of households availed employment under Mahatma Gandhi NREGS in financial 2018-19, 2019-20, 2020-21, 2021-22 and current financial year 2022-23 (as on 02.02.2023)

S.	.02.2023)	Household availed employment (in lakh)						
No.	State/UT	2018-19	2019-20	2020-21	2021-22	2022-23		
1	ANDHRA PRADESH	42.28	40.37	47.71	46.81	43.60		
2	ARUNACHAL PRADESH	1.60	1.77	2.26	2.59	2.49		
3	ASSAM	17.41	19.28	25.10	27.37	21.28		
4	BIHAR	29.24	33.70	50.97	48.01	44.71		
5	CHHATTISGARH	24.42	24.45	30.60	28.54	22.42		
6	GOA	0.01	0.02	0.04	0.03	0.03		
7	GUJARAT	9.11	8.19	11.34	11.43	9.61		
8	HARYANA	2.31	2.58	4.57	4.04	2.73		
9	HIMACHAL PRADESH	5.54	5.35	6.37	7.07	6.00		
10	JAMMU AND KASHMIR	6.51	6.33	7.49	7.25	5.94		
11	JHARKHAND	12.73	13.85	25.38	25.02	18.35		
12	KARNATAKA	21.08	22.38	30.15	33.89	27.89		
13	KERALA	14.78	14.39	16.17	16.45	15.00		
14	LADAKH	0.00	0.31	0.32	0.32	0.33		
15	MADHYA PRADESH	39.18	36.21	55.31	51.76	43.71		
16	MAHARASHTRA	17.93	15.37	16.84	20.36	19.48		
17	MANIPUR	5.13	5.41	5.47	5.58	2.53		
18	MEGHALAYA	4.75	5.06	5.36	5.34	4.39		
19	MIZORAM	1.94	2.04	2.14	2.12	2.15		
20	NAGALAND	3.86	3.90	3.92	4.14	4.20		
21	ODISHA	21.48	23.25	37.49	34.76	31.24		
22	PUNJAB	6.75	7.53	9.53	8.76	8.02		
23	RAJASTHAN	51.65	55.75	75.43	70.81	58.86		
24	SIKKIM	0.62	0.58	0.65	0.63	0.57		
25	TAMIL NADU	55.92	56.49	66.49	67.86	63.49		
26	TELANGANA	25.24	24.79	31.11	28.98	25.78		
27	TRIPURA	5.49	5.66	5.86	5.93	5.51		
28	UTTAR PRADESH	50.45	53.14	94.35	77.69	65.55		
29	UTTARAKHAND	4.89	5.04	6.54	5.73	4.50		
30	WEST BENGAL	43.91	54.58	79.65	75.98	16.26		
	ANDAMAN AND							
31	NICOBAR	0.06	0.06	0.08	0.05	0.04		
32	LAKSHADWEEP	0.00	0.00	0.00	0.00	0.00		
33	PUDUCHERRY	0.33	0.40	0.48	0.38	0.40		
	THE DADRA AND NAGAR HAVELI AND DAMAN					_		
34	AND DIU	0.00	0.00	0.00	0.00	0.00		
	Total	526.60	548.23	755.19	725.70	577.08		